

Shri K. N. Tiwary:
Shri Kameshwar Singh:
Shri J. H. Patel:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the foreign oil companies in India are still resorting to retrenchment of workers in the name of voluntary retirements;

(b) whether Government have received any representation from the workers regarding this; and

(c) if so, the action taken in the matter?

The Minister of Labour and Rehabilitation (Shri Bathi): (a) and (b). Representations were received from the workers' organisations alleging retrenchment of workers in the name of voluntary retirement schemes.

(c) A meeting of the representatives of workers and employers concerned was convened on April 28, 1967 to discuss the issues relating to job security in foreign oil companies. There was no agreement between the parties at the meeting, but certain suggestions that were made in the course of the discussions are under the consideration of the Government.

Holidays in Central Govt. Offices

119. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:
Shri A. B. Vajpayee:
Shri Sharda Nand:
Shri J. B. Singh:
Shri Bharat Singh Chauhan:
Shri Ranjit Singh:
Shri Manibhai J. Patel:
Shri Yashpal Singh:
Shri S. C. Samant:
Shri Bhogendra Jha:
Shri K. M. Madhukar:
Shri A. K. Gopalan:
Shrimati Suseela Gopalan:
Shri K. Ramani:

Shri D. C. Sharma:
Shri Hukam Chand Kachwal:
Shri Onkar Singh:
Shri Deven Sen:
Shri Madhu Limaye:
Shri Bedabrata Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have since considered the question of closed holidays, restricted holidays and other holidays *de novo*;

(b) whether Government have also considered the question of reducing the working hours when the Emergency is lifted; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) to (c). The whole question regarding holidays and office hours was considered by Government and it was decided that the existing pattern of holidays and working hours should continue for the time being. However, the matter is under negotiation with the National Council set up under the scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees.

Education Commission Report

120. **Shri B. S. Sharma:**
Shri Onkar Lal Berwa:
Shri Madhu Limaye:
Shri George Fernandes:
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
Shri Ram Kishan Gupta:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri A. B. Vajpayee:
Shri Swell:
Shri B. S. Vidhyarthi:
Shri Kanwar Lal Gupta:
Dr. Karni Singh:
Shri B. K. Mirra:
Shri Khar Singh:

Shri Kotal Birsa:
 Shri Kandhir Singh:
 Shri D. N. Patodia:
 Shri Bikhari Mishra:
 Shri K. N. Tiwari:
 Shri Onkar Singh:
 Shri Hukam Chand Kachwal:
 Shri S. C. Samanta:
 Shri A. K. Kisku:
 Shri S. N. Maiti:
 Shri Tridib Kumar Chaudhuri:
 Shri Yashpal Singh:
 Shri Virendra Kumar
 Shah:
 Shri Siddheshwar Prasad:
 Shri Shrichand Goel:
 Shri R. Barua:
 Shri C. C. Desai:

Will the Minister of Education be pleased to state:

(a) whether Government have taken any decision for the implementation of the recommendations of the Education Commission's Report; and

(b) if so, the broad details thereof?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The recommendations of the Education Commission are under the active consideration of the Government of India and the State Governments.

A Conference of State Education Ministers which was held on 28th-30th April 1967 considered the main recommendations of the Commission, and a Committee of Members of Parliament is also currently discussing the recommendations.

बर्ष प्रचारक

121. श्री ज्ञान प्रकाश त्वाची : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) उन देशों के नाम क्या हैं जिनसे भारत रिजर्व ईसाई मिशनरों को वर्ष 1966 में विदेशी सहायता प्राप्त हुई थी तथा प्रत्येक देश से कितनी सहायता प्राप्त हुई थी ;

(ख) क्या सरकार को इन मिशनरों द्वारा पेश विरोधी कार्य करने प्रथम बजटपूर्वक

वर्ष-परिवर्तन करने के मामलों का पता लगा है; और

(ग) यदि हाँ, तो ऐसी गतिविधियों को रोकने के लिए क्या कार्यवाही की गई है ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (जी विद्याचरण सुक्ल) : (क) प्राथमिकतम उप-सब्ध सूचना जनवरी से सितम्बर, 1966 तक की अवधि के बारे में है। इसको बताने वाला एक विकरण मदन के समा पटल पर रख दिया गया है। [सुस्तकालय में रखा गया। देखिये संख्या एन. टी.—346/67]

(ख) और (ग) कुछ मिशनरों/मिशनरियों की राष्ट्र विरोधी प्रथम प्रापत्ति-जनक गतिविधियाँ पता चली हैं और उनके विरुद्ध उपयुक्त कार्यवाही या नो कर ली गई है या की जा रही है। किन्तु बजटपूर्वक वर्ष परिवर्तनों की कोई सूचना नहीं मिली।

केन्द्रीय सचिवालय में अवर सचिव/अनुभाग अधिकारी

122. श्री हुकम चन्द कच्छवार :
 श्री राज्य सिंह कायरवाल :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों में केन्द्रीय सरकार के विभिन्न मन्त्रालयों में कितने अवर सचिवों तथा अनुभाग-प्रभिकारियों को पदोन्नत किया गया है ;

(ख) क्या यह सच है कि कुछ मन्त्रालयों में परिष्कृत को ध्यान में न रखते हुए कुछ कनिष्ठ अधिकारियों को पदोन्नत किया गया है ; और

(ग) यदि हाँ, तो इसके क्या कारण हैं ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (जी विद्याचरण सुक्ल) : (क) सम्प्रथम: दीर्घ-कालीन रिक्तियों में पदोन्नति की और कनिष्ठ